

(SHRI DINESH GOSWAMI) : Madam I would like to make brief speech on the three Bills together and then I will introduce. I would like to make a brief speech on these three Bills. These are very important Bills.

THE DEPUTY CHAIRMAN: Do not make a speech. Please be brief... *(Interruptions)*...

**THE LEADER OF THE OPPOSITION (SHRI P. SHIV SHANKER) :** Madam, are we expected to say something on the introduction of these Bills ?... (*Interruptions*)...

**THE DEPUTY CHAIRMAN :** Just a minute. .(Interruptions). . Mr. Goswami, you do not make a speech. You just introduce the Bills.

**SHRI DINESH GOSWAMI:** Madam, "I beg to move for leave to introduce a Bill further to amend the Constitution of India."

*The question was put and the motion was adopted.*

**SHRI DINESH GOSWAMI:**  
Madam, I introduce the Bill.

**CONSTITUTION (SEVENTY-FIRST AMENDMENT) BILL, 1990**

**THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI):** Madam, "I beg to move for leave to introduce a Bill further to amend the constitution of India".

*The question was put and the motion was adopted.*

**SHRI DINESH GOSWAMI:**  
Madam, I introduce the Bill.

**REPRESENTATION OF THE  
PEOPLE (AMENDMENT) BILL,  
1990**

**THE MINISTER OF STEEL AND MINES WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI DINESH GOSWAMI) :** Madam, I beg to move for leave to introduce a Bill further to amend the Representation of the People Act, 1990 and the Representation of the People Act, 1951.

*The question was put and the motion was adopted.*

**SHRI DINESH GOSWAMI :**  
*Madam, I introduce the Bill.*

# GOVERNORS (EMOLUMENTS, ALLOWANCES AND PRIVILEGES) AMENDMENT BILL, 1990

**THE MINISTER OF STATE  
IN THE MINISTRY OF HOME  
AFFAIRS (SHRI SUBODH KANT  
SAHAY) :** Madam, I beg to move  
for leave to introduce a Bill further  
to amend the Governors (Emolu-  
ments, Allowances and Privileges)  
Act, 1982.

*The question was put and the motion was adopted.*

**SHRI SUBODH KANT SAHAY :** Madam, I introduce the Bill.

**REFERENCE TO THE RUMOUR  
OF RESIGNATION BY THE  
MINISTER OF HOME AFFAIRS  
AND MINISTER OF RAILWAYS**

SHRI SURESH KALMADI (Maharashtra) : Madam, we have heard that the Home Minister and the Railway Minister has resigned. ..(Interruptions).. Let the House be taken into confidence... (Interruptions)...

डा० रत्नाकर पाण्डेय (उत्तर प्रदेश) :  
मेरी जानकारी में . . . (व्यवधान)